

**HIGH COURT OF TRIPURA  
AGARTALA**

**No.F.45(10)(b)-HC/2023/1252 Dated, Agartala, the 9<sup>th</sup> January, 2023**

**NOTIFICATION**

His Lordship, Hon'ble the Chief Justice (Acting), High Court of Tripura has been pleased to re-constitute the "**Quarters Allotment Committee**" of the High Court of Tripura for allotment of Quarters among the officers and staff members of the High Court as follows:

**Hon'ble Mr. Justice A. Lodh**

**Registrar General**

This is issued with immediate effect in supersession of the earlier Notification No.F.45(10)(b)-HC/2022/27828 dated 14.11.2022 issued by the High Court.

**By order,**

**Sd/-**

**(V. PANDEY)**

**REGISTRAR GENERAL**

**No.F.45(10)(b)-HC/2023/1253-79 Dated, Agartala, the 9<sup>th</sup> January, 2023**

**Copy to:**

1. The Principal Secretary to Hon'ble the Chief Justice (Acting), High Court of Tripura, Agartala;
2. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
3. The Private Secretary-I to the Registrar General, High Court of Tripura, Agartala;
4. The Registrar (Vigilance), High Court of Tripura, Agartala;
5. The Registrar (Judicial), High Court of Tripura, Agartala;
6. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
7. The Joint Registrar, High Court of Tripura, Agartala;
8. All the Deputy Registrars, High Court of Tripura, Agartala;
9. The Chief Librarian, High Court of Tripura, Agartala;
10. All the Assistant Registrars, High Court of Tripura, Agartala;
11. The System Analyst, Computer Section, High Court of Tripura, Agartala for uploading the Notification in the official website of the High Court of Tripura, Agartala;
12. The Superintendent (Estt./Accounts/Court Officer), High Court of Tripura, Agartala;
13. The Cashier, Cash Section, High Court of Tripura, Agartala;
14. Order File.

**REGISTRAR GENERAL**